

AGE CONCESSIONS TO DISPLACED PERSONS FOR ENTRY INTO GOVERNMENT SERVICE

*2324. **Shri Pateria:** Will the Minister of Home Affairs be pleased to state the concessions regarding age for Government posts and competitive examinations granted to the displaced youngmen whose further studies have been hampered on account of lack of educational facilities?

The Minister of Home Affairs and States (Dr. Katju): The following age concessions have been granted to displaced persons:—

(i) *Permanent appointments filled by Competitive Examination through the Union Public Service Commission.*

The normal upper age limit is relaxed by three years.

(ii) *Permanent appointments not covered by (a) above, whether or not made through the Union Public Service Commission.*

The maximum age limit for entry into permanent Government service has been relaxed from 25 to 45 years.

(iii) *Displaced persons belonging to a Scheduled Caste or Scheduled Tribe.*

The age limits are further relaxed by three years for gazetted posts and five years for non-gazetted posts.

मथुरा एंटा रेल लिल

* २३२५ श्री विगम्बर सिंह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या बलदेव के रास्ते में मथुरा को एंटा से मिलाने के लिये रेल की लाइन बनाने की कोई योजना सरकार के विचाराधीन है ?

The Minister of Railways and Transport (Shri L. B. Shastri): The reply is in the negative.

SCHEDULED CASTES (COMMUNAL REPRESENTATION)

*2326. **Shri Ganpati Ram:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the publication of the figures relating to the communal composition of the staff on the railways has been discontinued to be published in the annual report on the administration of Railways in India; and

(b) if so what alternative arrangements Government have made in the matter?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) Departmental reports are required to be submitted for watching that the provisions of the Constitution regarding reservation in services for Scheduled Castes, Scheduled Tribes and Anglo-Indians are being observed.

GUNTAKAL-BANGALORE RAILWAY LINE

*2327. **Shri Lakshmayya:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to convert the metre gauge line running between Guntakal to Bangalore (Southern Railway Zone) into a broad gauge line;

(b) if the answer to part (a) above be in the affirmative, when Government will take up this work; and

(c) if the answer to part (a) above be in the negative, whether there is any possibility of taking up this scheme in the near future?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The reply is in the negative.

(b) Does not arise.

(c) In view of the difficult ways and means position the conversion is not likely to be undertaken in the near future.

LATE DELIVERY OF LETTERS IN HYDERABAD

*2328. **Shri H. G. Vaishnav:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware of the frequent complaints of Hyderabad State people about the delay in delivery of their letters etc. after the abolition of the State Postal System and amalgamation of it with the Union Postal Department; and

(b) if so, what measures have been adopted to make improvements in this respect?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). No serious complaints have been received by Government. Some delay in delivery of postal article occurs. The P. and T. Department is most anxious to bring the postal service in Hyderabad State to the level of the

service obtaining in the rest of India and following steps have been taken.

- (i) education in English is being imparted to the staff;
- (ii) a Transcription Centre has already been opened at Hyderabad for transcribing in English addresses written in various languages;
- (iii) the Zonal Delivery System has also been introduced in Hyderabad, and sorting offices have been opened; and
- (iv) a Training Centre for teaching postal procedure is going to be opened shortly.

TELEGRAPHIC CONNECTION FOR GARKHA

*2329. **Pandit D. N. Tiwary:** Will the Minister of Communications be pleased to state:

- (a) whether it is the policy of Government to connect every Police Station with telegraph line;
- (b) whether there is telegraphic connection at Police Station, Garkha, (District Saran, Bihar); and
- (c) if not, whether there is any proposal to connect Garkha Police Station by telegraphic line?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, not regardless of the cost.

- (b) No.
- (c) No.

DESPATCH OF COTTON SEEDS TO WADIBUNDER

*2330. **Shri Datar:** Will the Minister of Railways be pleased to state:

- (a) whether the practice of registering demands for 3 wagons at a time for the despatch of cotton seeds to Wadibunder (Bombay) has been in vogue at Hubli station on the Southern Railways;
- (b) whether in spite of such practice the D.T.S. at Hubli permitted Messrs. Rallis (India) Ltd. to register a block train on the 28th June 1952, whereby the registered claims of other traders were passed over;
- (c) whether the Karnatak Chamber of Commerce, Hubli has registered its protest against this; and
- (d) whether the D.T.S. at Hubli has refused the request of other traders for registration for block trains?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

- (b) Messrs. Rallis India were permitted to register a block train on

the 9th of June, 1952, and not on the 28th of June, 1952, as stated in the Question. As to whether the registered claims of other traders were passed over thereby is being enquired into at high level.

(c) No such protest from the Karantak Chamber of Commerce appears to have been received by the Railway Administration.

(d) In view of large pending demands for movement via Ghorpuri, the D.T.S. at Hubli has not been accepting fresh demands for registration for block trains for movement over the same route.

SHORT SUPPLY OF WAGONS FOR TIMBER TRANSPORT ON DANDELI-ALANAVAR LINE

*2331. **Shri Datar:** Will the Minister of Railways be pleased to state:

(a) whether there have been frequent complaints from customers including the Forest Department of the Government of Bombay in respect of the non-supply of an adequate number of wagons by the Railway authorities for the despatch of timber from the Government godowns on the Dandeli-Alanavar (Forest) line of the Southern Railways;

(b) whether the Government of Bombay had guaranteed to the M.S.M. Railway a minimum income on this line;

(c) whether the Forest Department of the Government of Bombay finds it difficult to get an adequate number of wagons even though they have paid the deficit in the guaranteed income on certain occasions; and

(d) what steps Government propose to take to provide an adequate number of wagons for cleaning the accumulated goods and for future demands?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes. Some complaints have been received in this regard.

(b) Yes, the Government of Bombay undertake to reimburse to the Southern Railway the cost of operation and maintenance and other charges in accordance with the conditions of the contract.

(c) Consistent with the overall demands to be met, endeavours will be made to maintain, if not improve upon, the supply of wagons as last year, which was about 2,000 wagons. It is true that the rail transport, that it is at present feasible to make available, does not fully satisfy the demands for this traffic.